

STATEMENT OF IMMOVABLE PROPERTY AS ON

(e.g. Lands, House, Shops etc) held by Public servant/spouses/Dependents

1. Name of the public servant (in full) : SARVADE VASANT GOPINATH
2. Present post : DEPUTY DIRECTOR
3. Deptt : FSSAI, WR, MUMBAI
4. Scale of Pay : Rs. (15600-391000)+6600/-
5. Present Pay : Rs. 24200/-BP+6600/-GP

Sr.No	Description of property(L and/flat/s hop)	Precise Location Name of District, Sub-Division, Taluk & Village in which the property is situated	Area of land in case of land & Building	Nature of land in case of landed property	Extent intrest/ Present value	If not in own name, state in whose name held and his/her relationship to the staff member	How acquired - whether by purchase, **mortgage, inheritance, gift or otherwise with date of acquisition and name with details of persons from whom acquired.	Annual income from the property.	Remarks
1.	FLAT	Gulmohar Park CHS Ltd, B-3, Plot-6, Sec-15A, New Panvel(E), Raigad.	75.038 SQ Mtr	--	Rs.22 lakhs	Wifes's Name	Acquired by purchase for Rs 16 Lakhs- from Shri. Santosh Mohan Lokhande, R/o Chembur, on dated <u>12.07.2011</u> , vide Cert No: <u>IN-MH0348107634614J</u>	NIL	NIL
2.	FLAT	303, S.No:78,86, Phase-II, Celestial City, Ravet, Pune	84.50 SQ/MTR	--	Approx. Rs.35 Lakhs	In OWN possession	Purchased from FIRM FOUNDATION REALATORS, PUNE, for Rs.35 Lakhs on dated <u>19.03.2011</u> ,	NIL	NIL
3.	LAND (Agril)	S.No:37/c/4, Mouje Bargaon, Ta:Ambajogai	1.22Are	Agril Land	Approx. Rs.10 Lakhs	Inherited from Father, transferred to Mrs Sarvade Meena	Inherited	Approx. Rs 1.5 Lakhs/ Year	Land Land owned by Late Gopinath H Sarvade, later on Transferred to Mrs Meena V Sarvade

Dated:25.01.2015

SIGNATURE: 

NOTE: Above statement of immovable property is submitted during the last financial year 2013-2014, during 2014-15 there is no change in the same